

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4377/2010

New Delhi, this the 8th day of August, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

1. Sh. Rakesh Ranjan
Assistant Engineer
National Water Development Agency,
H/O Sri Sanjay Kumar, J.K. Kutir,
North Patel Nagar, Gokul Path,
Patna-23
2. Ms. Jaswinder Kaur
Assistant Engineer
National Water Development Agency,
299-C(Regal), Shipra Suncity,
Indirapuram, Ghaziabad.
3. Sh. Bijender Singh
Assistant Engineer
National Water Development Agency,
R/O 189/1/1, Fifth Floor,
Vangur Avenue, Block- B, Rasangali,
Kolkata-85.
4. Sh. S.Suresh
Assistant Engineer
National Water Development Agency,
R/O RZ-54A, Chandan Colony,
Saidullajab, New Delhi-30 .. Applicants

(By Advocate: Mr.M.K.Bhardwaj)

Versus

Union of India Through

1. The Secretary
Ministry of Water Resources,
Shram Shakti Bhawan
New Delhi
2. The Secretary
Department of Expenditure,
Ministry of Finance,
South Block, New Delhi.
3. The Director General
National Water Development Agency,
18-2-, Community Centre,
Saket, New Delhi ..Respondents

(By Advocate: Mr. R.V. Sinha)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the respondents submitted that in the similar /identical issue for grant of Part 'B' scale at par with Central Water Commission (CWC) in respect of Shri S.S. Insgaleshwar, who is employee of respondent's organization, the Hon'ble Supreme Court vide order dated 19.05.2015 in SLP No. 7365/2015 has granted leave and also stayed the impugned order 12.12.2014 in W.P. No. 8740/2014 passed by the Hon'ble Delhi High Court.

In view of the above, the matter is adjourned sine-die with liberty to either of the sides to revive this matter after the aforementioned matter is decided by the Hon'ble Supreme Court.

(Dr. Brahm Avtar Agrawal)
Member (J)

/mk /

(P.K. Basu)
Member A)